

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4887
ANSWERED ON:13.08.2014
NON AVAILABILITY OF SCHOOLS
Shetti Shri Raju alias Devappa Anna

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is reportedly the absence of primary schools/education guarantee schemes/alternate schools, etc. under the Sarva Shiksha Abhiyan (SSA) in many parts of the country particularly in rural areas and if so, the facts thereof and the reasons therefor; and

(b) the corrective action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): After enactment of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, Sarva Shiksha Abhiyan (SSA) norms have been revised which provide for opening of new primary and upper primary schools as per neighbourhood norms laid down by the State governments under their State RTE Rules to provide access to all children of 6-14 years age group. So far under the SSA 2.02 lakh primary schools and 1.55 lakh upper primary schools have been opened, mostly in rural areas, which have enhanced access to school going age group for habitations which were hitherto deprived of access to schools. For out of school children, special training is also provided to enable children to complete bridge courses and to join age appropriate classes in regular schools.